

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

PETITION NUMBER : CP(CAA)/33(CHE)2023
APPLICATION NUMBER : CA(CAA)/18(CHE)2023
NAME OF THE PETITIONER : Velmurugan Heavy Engineering Industries
Pvt Ltd with Velmurugan Industries Pvt
Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr.Ganesh V.Arnala appears for the Petitioner. None appears for the Respondents.

ROC Report is awaited.

List the Petition on **18.10.2023** awaiting report of ROC /hearing.

-PS-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**